

**FORM FOR ALL INDIA SERVICE OFFICERS {AIS}**

Government of Uttar Pradesh

**STATEMENT OF IMMOVABLE PROPERTY FOR THE YEAR 2021 (AS ON 1-1-2022)**


1. Name of Officer (in full): Arun Singhal

2. Present post held: CEO, FSSAI

3. Cadre of the State on which borne: Uttar Pradesh

4. Present pay: Rs. 2,25,000/-

Name of district, Sub-division, Taluk and village in which property is situated	Name and details of property		Present value	If not in own name, state in whose name held and his/her relationship to the member of the service	How acquired whether by purchase, lease @mortgage, inheritance gift or otherwise, with date of acquisition and name with details of person(s) from whom acquired	Annual income from the property	Remarks
	Housing & other Building	Land					
1	2	3	4	5	6	7	
1. District and Sub-Division Dehradun, Pargana Kendra Vill. Kanwli	Yes	0.09 acre Khasra no. 521 minjumla	Not known	Smt. Shalini Singhal	Purchased on 13.12.81 from Sri Gur Prasad s/o Sri Ram Awtar, r/o Kanwli, Dehradun	Approx Rs. 3.5 Lakhs	From house rent & mobile tower
2. District, Sub-Division and Pargana Lucknow, Vill. Chinhhat	Nil	0.65625 acre Khasra no. 429 minjumla	Not known	-	Purchased on 21.7.94 from Sri Hari Lal, Basant Lal, Jeevan Lal all sons of Late Sri Sakatu Prasad, & Pyaare Lal, Moti Lal, Virendra Kumar all sons of Sri Babu Lal, r/o Chinhhat, Lucknow	Nil	Orchard
3. District, Sub-Division and Tahsil Ghaziabad	R-4/80 Rajnagar Ghaziabad	500 sq yards	Not Known		Inherited one-third share after death of father Sri A. P. Singhal	Rs. 54,000/-	

Signature: 

Date: 3.1.22

P.T.O.